

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/50(KB)2024
IA(I.B.C)/620(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS SHUKLA BANERJEE
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For Tata Capital Limited
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

Ms. Sneh Maheshwari, CA] For the Resolution Professional

ORDER

1. Learned Counsel for the Tata Capital Limited present. Ms. Sneh Maheshwari, RP-in-Person present.
2. Resolution Professional has filed his report.
3. Let an objection to the same be filed by the Personal Guarantor, if required, within a period of ten days.
4. List this matter for consideration on **24th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**